

COURT NO. 10
THE HONOURABLE SRI JUSTICE K.SURENDER

**To be heard on Friday the 26th day of July 2024(AT 10:30 AM - HYBRID MODE) NOTE-For Registration -
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

(DAILY LIST-1)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>				
1	CRLA/686/2009 IA 1/2018(Miscellaneous Petition)	M B THIMMA REDDY	UDAYA BHASKARA RAO(SC FOR ACB SPL PP) K S MALLIKARJUNA RAO PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
2	CRLA/1171/2010 IA 1/2020(Permission Petition)	A HARIPRASAD REDDY	PUBLIC PROSECUTOR P PRABHAKAR REDDY (R1) PAPER BOOK PREPARED AND PUT UP IN EB.	NIZAMABAD
3	CRLA/704/2011 CRLA/606/2011 CRLA/712/2011	N SIVA REDDY	PUBLIC PROSECUTOR PAPER BOOK FOR 704/2011, 712/2011 AND 606/2011 PREPARED AND PUT UP IN EB.	RANGA REDDY
4	CRLA/606/2011	N SIVA REDDY	PUBLIC PROSECUTOR PAPER BOOK FOR 704/2011, 712/2011 AND 606/2011 PREPARED AND PUT UP IN EB.	RANGA REDDY
5	CRLA/712/2011	N SIVA REDDY	PUBLIC PROSECUTOR PAPER BOOK FOR 704/2011, 712/2011 AND 606/2011 PREPARED AND PUT UP IN EB.	RANGA REDDY
6	CRLA/459/2013	T K BASHA VALI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
<u>FOR PRONOUNCEMENT OF ORDERS</u>				
7	CRLRC/2007/2009	K K MAHENDER REDDY PERI PRABHAKAR	PUBLIC PROSECUTOR	HYDERABAD
8	CRLRC/68/2010	P SHRAVAN KUMAR GOUD	PUBLIC PROSECUTOR	KARIMNAGAR
9	CRLRC/69/2010	P SHRAVAN KUMAR GOUD	PUBLIC PROSECUTOR	KARIMNAGAR
<u>FOR DISMISSAL</u>				
10	CRLRC/732/2009	A L RAJU	PUBLIC PROSECUTOR	MEDAK
11	CRLRC/1767/2009	NASER ALI KHAN LEGAL AID	PUBLIC PROSECUTOR K JAYASREE (R2) GADDAM SRINIVAS (R20) R1-STATE REP BY PP. R2-VAKALATH FILED BY/.GADDAM SRINIVAS. MEMO FILED .	RANGA REDDY
12	CRLA/1812/2009	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
13	CRLRC/1861/2009	KOMIRE SAI AKARSH LEGAL AID	PUBLIC PROSECUTOR	NALGONDA
14	CRLRC/1971/2009 CRLRC/2019/2009 CRLRC/2024/2009	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR N RAGHAVAN (R9)	HYDERABAD
15	CRLRC/2019/2009	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR N RAGHAVAN (R5)	HYDERABAD
16	CRLRC/2024/2009	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR	HYDERABAD

N RAGHAVAN (R4)

17	MACMA/2314/2009	KASARLA RAMESH REDDY	P PHALGUNA RAO V KRISHNA RAO (R3) V KRISHNA RAO (R2) R1 UNSERVED R2 APP R3 APP	WARANGAL
18	MACMA/148/2010	M SANGA REDDY	K S N MURTHY (R2) R1 NOTICE SENT NOT YET RETURNED R2 APPEARANCE	NIZAMABAD
19	CRLRC/207/2010	CHINTHAKINDI AVINASH KUMAR LEGAL AID	PUBLIC PROSECUTOR	HYDERABAD
20	CRLRC/583/2010	J PRABHAKAR	T V RAMANA RAO	NALGONDA
21	CRLRC/804/2010	C RAMACHANDRA RAJU	PUBLIC PROSECUTOR	RANGA REDDY
22	MACMA/953/2010	K SATYANARAYANA MURTHY	S A V RATNAM K KISHOR KUMAR REDDY (R18) R1 SERVED R2 NOTICE SENT NOT YET RETURNED R3 APP	KARIMNAGAR
23	CRLA/1314/2011	T LAKSHMI NARAYANA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
24	CRP/6099/2012 IA 1/2012(CRPMP 8104/2012)(Stay Petition)	VIVEK JAIN	MIR MASOOD KHAN SR APP.	HYDERABAD
25	CRLA/450/2013	T ARUNACHALAM	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD

FOR ORDERS

26	CRLRC/1438/2013	V PRABHAKARA RAO	PUBLIC PROSECUTOR VENKATESWARLU POSANI (R9)	KHAMMAM
27	CRP/3566/2013	V VENUGOPALA RAO	R1-SERVED AS PER MEMO FILED ALONG WITH POSTAL TRACK CONSIGNMENT REPORT VIDE USR NO.51287/24.	NIZAMABAD

FOR ADMISSION (CRP MATTERS)

28	CRP/1623/2024 IA 2/2024(Suspension Petition)	K VENKATESH GUPTA	N BHUJANGA RAO SR-APP BY N.BHUJANGA RAO ADVOCATE.	MAHABUBNAGAR
29	CRP/1972/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition)	KANAKA DURGA CHELLUBOYINA	RR1 AND 5 NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED. RR2 TO 4ARE NOT NECESSARY PARTIES VIDE C.T.	MAHABUBNAGAR

FOR ADMISSION (CC MATTERS)

30	CC/1854/2022	GOKULA RAMA RAO	VIJAY B PAROPAKARI SR notice sent retd unserved by speed post.	RANGA REDDY
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INTERLOCUTORY

31	MACMA/2045/2008 IA 1/2013(MACMAMP 5438/2013)(Fix an Early Date) IA 1/2014(MACMAMP 1563/2014)(Fix an Early Date) MACMA/2049/2008	J PRABHAKAR	V SAMBASIVA RAO SR APP	HYDERABAD
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32	MACMA/2049/2008 IA 1/2014(MACMAMP 1589/2014)(Fix an Early Date)	J PRABHAKAR	V SAMBASIVA RAO SR APP	HYDERABAD
33	MACMA/3060/2008 MACMA/3061/2008	AITHA PREM SAI	V DURGA (R3) APPELLANTS 1 TO 4 APP BY AITHA PREM SAI RR 1 & 2 NOT NECESSARY VIDE C.T. R3 APP	KARIMNAGAR
34	MACMA/3061/2008 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition)	VENKATESHWAR VARANASI AITHA PREM SAI	V DURGA (R3) SOLE APPELLANT NOTICE SENT NOT YET RETURNED RR 1 & 2 NOT NECESSARY VIDE C.T. R3 APP BY V DURGA	KARIMNAGAR
35	MACMA/2711/2014 IA 8/2018(Vacate Stay Petition) IA 1/2023(Condone Delay in Rep) IA 2/2023(Petition to Declare Major)	M RAM MOHAN REDDY (SC FOR TSRTC)	K VENKATESH GUPTA N VASUDEVA REDDY(SC FOR RTC) RRS 1,2 AND 4 APP R3 MINOR REP BY R1	MAHABUBNAGAR
36	MACMA/1560/2015 IA 1/2023(Permission Petition) IA 2/2023(Petition to Declare Major)	HARINATH REDDY SOMA	T SRUJAN KUMAR REDDY (R3) T SRUJAN KUMAR REDDY (R4) R1 SERVED RR 2 TO 4 MINORS REP BY R1 R5 NOTICE SENT NOT YET RETURNED RR 6 & 7 SERVED (LETTER)	NIZAMABAD

FINAL HEARING

37	MACMA/1003/2008	P SHIV KUMAR	S A V RATNAM SOLE APPELLANT NOTICE SENT NOT YET RETURNED R1 UNSERVED R2 APP	RANGA REDDY
38	MACMA/1329/2008	S A V RATNAM	C PRAKASH REDDY SR APP	WARANGAL
39	MACMA/1527/2008	CHANDRASEKHAR REDDY GOPIREDDY	N AMARNATH R1 APP R2 SERVED	HYDERABAD
40	MACMA/2323/2008	T DAMODAR	C B RAM MOHAN REDDY T SANJAY K SINGH (R2) R1 APP R2 DISD FOR DEFAULT VIDE C.O.DT.13.07.2016	MAHABUBNAGAR
41	MACMA/2739/2008	SURYA BALU MAHENDRA	VIJAYA BHASKAR MOOLA R1 SERVED R2 APP	NIZAMABAD
42	MACMA/2474/2009	T D PANI KUMAR	G VISHWESHWAR REDDY N S BHASKARA RAO (R3) R1 SERVED R2 UNSERVED R3 APP	HYDERABAD
43	MACMA/2989/2009 MACMA/3019/2008	SRINIVASA RAO VUTLA	S SURENDER REDDY T SRUJAN KUMAR REDDY (R24) RR 1&2 APP R 3 APP	NIZAMABAD
44	MACMA/3019/2008	S SURENDER REDDY	SRINIVASA RAO VUTLA R 1 NOT NECESSARY VIDE C.T R2 APP APPELLANTS 1 AND 2 NOTICE SENT NOT YET RETURNED	NIZAMABAD
45	MACMA/838/2011	A RAMAKRISHNA REDDY	M SANGA REDDY RR 1 TO 5 APP	NIZAMABAD

RR 2 TO 4 MINORS REP BY R1
R6 UNSERVED

46	MACMA/3578/2011	M V RAJA RAAM	M RAMALINGESWARA REDDY RRS 1 TO 4 APP R5 SERVED	KHAMMAM
47	MACMA/3892/2011 MACMA/3136/2008	KATTA LAXMI PRASAD	M RAJAMALLA REDDY RR 1 TO 6 APP BY M.RAJAMALLA REDDY R7 UNSERVED	NALGONDA
48	MACMA/3136/2008	M RAJAMALLA REDDY	KATTA LAXMI PRASAD APPELLANTS 1,2,5 & 6 NOTICE SENT NOT YET RETURNED APPELLANTS 3 & 4 MINORS REP BY A1 R1 REMAINED EXPARTE BEFORE THE TRIBUNAL HE IS NOT NECESSARY VIDE C.O.DT.27/8/16 R2 APP	NALGONDA
49	MACMA/1307/2012	K VENKATA RAO	G VENKATESWARLU R1 APP BY Mr.G. VENKATESWARLU R2 SERVED R3 SERVED	WARANGAL
50	MACMA/1454/2012 MACMA/1563/2019	KATTA LAXMI PRASAD	T LAXMIKANTH SARMA RR 1,2,3,4 & 5 APP RR 6 & 7 UNSERVED (LEFT) (HCJ NOTE)	NIZAMABAD
51	MACMA/1563/2019		KATTA LAXMI PRASAD R1 UNSERVED (NO SUCH PERSON) R2 APP R3 UNSERVED (INSUFFICIENT ADDRESS)	NIZAMABAD
52	MACMA/1698/2012	U P RAO	P SATYA MANJULA BATTA DUE FOR RR 1 & 2	HYDERABAD
53	MACMA/2410/2012	P RAMAKRISHNA REDDY	KALPANA EKBOTE HARINATH REDDY SOMA (R14) I MAAMU VANI (R2) R1 APP R2 APP	HYDERABAD
54	MACMA/4407/2012	DANDA RADHIKA (SC FOR APSRTC)	A V K S PRASAD VENKATESHWAR VARANASI (R69) RR 1 TO 3 APP RR 2 & 3 MINORS REP BY R1 R4 DIED VIDE MEMO USR NO.65667/19 R5 NOT NECESSARY VIDE C.T.	KARIMNAGAR
55	MACMA/44/2013	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	G PRASANNA ANJANEYULU NARSI REDDY TEEGALA (R8) R1 APP R2 APP	NIZAMABAD
56	MACMA/1055/2013	M KRISHNA REDDY	GADDAM SRINIVAS (SC FOR TSRTC) SR SERVED (LETTER)	WARANGAL
57	MACMA/1085/2013	KALLAKURI SRINIVASARAO	Dr CHALLA SRINIVASA REDDY SR APP	KHAMMAM
58	MACMA/1223/2013	JAGATHPAL REDDY KASI REDDY	A RAMAKRISHNA REDDY R1 SERVED R2 APP (LETTER)	RANGA REDDY
59	MACMA/2099/2013 MACMA/2968/2016	B NARAYANA REDDY	P RAMAKRISHNA REDDY RR 1 TO 3 APP R4 UNSERVED	NALGONDA
60	MACMA/2968/2016	P RAMAKRISHNA REDDY	B NARAYANA REDDY (R2) A JAYANTHI (R6)	NALGONDA

			R1 UNSERVED R2 APP	
61	MACMA/2352/2013 IA 1/2013(MACMAMP 5056/2013)(Fix an Early Date)	A V K S PRASAD	S BALCHAND A RAMAKRISHNA REDDY (R8) R1 APP R2 APP	HYDERABAD
62	MACMA/2502/2013 MACMA/1425/2011	KONDADI AJAY KUMAR	R1 SERVED RR2 & 3 UNSERVED[ISA] RRS 4 TO 6 ARE MINORS REP BY R1 RR 2 TO 4 MINORS REP BY R1 PROOF OF SERVICE FILED VIDE USR NO.35458/24	MEDAK
63	MACMA/1425/2011	PALLE SRIHARINATH	KONDADI AJAY KUMAR SR APP	MEDAK
64	MACMA/2913/2013	JAGATHPAL REDDY KASI REDDY	M RAM MOHAN REDDY (SC FOR TSRTC) RR 1 & 2 APP BY THOOM SRINIVAS VIDE C.O.DT.03/01/2023 (LETTER)	HYDERABAD
65	MACMA/2961/2013	JAGATHPAL REDDY KASI REDDY	T MAHENDER RAO R1 PARTY DIED VIDE POSTAL ENDORSEMENT R2 APP (LETTER)	HYDERABAD
66	MACMA/409/2014 MACMA/1058/2016	M RAMALINGESWARA REDDY	M BHASKARA LAKSHMI	HYDERABAD
67	MACMA/1058/2016	M RAMALINGESWARA REDDY	M BHASKARA LAKSHMI	HYDERABAD
68	MACMA/2575/2014	M RAMALINGESWARA REDDY	V VENKATARAMI REDDY R1 SERVED R2 APP RR 3 & 4 UNSERVED	KHAMMAM
69	MACMA/3879/2014	P RAMAKRISHNA REDDY	VIJAYA BHASKAR MOOLA CHALAKANI VENKAT YADAV (R16) R1 APP R2 APP	HYDERABAD
70	MACMA/188/2015	JAGATHPAL REDDY KASI REDDY	N J SUNIL KUMAR (R2) R1 UNSERVED R2 APP BY Mr.J.N SUNILKUMAR	HYDERABAD
71	MACMA/474/2015	P B VIJAY KUMAR	N MOHAN KRISHNA R1 UNSERVED (UNCLAIMED) R2 NOTICE SENT NOT YET RETURNED R3 APP	HYDERABAD
72	MACMA/475/2015 MACMA/1145/2015	P B VIJAY KUMAR	N MOHAN KRISHNA R1 UNSERVED (UNCLAIMED) R2 SERVED R3 APP	HYDERABAD
73	MACMA/1145/2015	N MOHAN KRISHNA	P B VIJAY KUMAR RRS 1 AND 2 APPEARANCE R3 UNSERVED R4 SERVED	HYDERABAD
74	MACMA/784/2015 MACMA/1065/2015	HARINATH REDDY SOMA	K K MAHENDER REDDY PERI PRABHAKAR R1 SERVED R2 MINOR REP. BY R1 RR 3 AND 4 SERVED R5 APP R6 UNSERVED (LEFT)	KARIMNAGAR
75	MACMA/1065/2015	KOMATIREDDY SANJEEVA REDDY	HARINATH REDDY SOMA K K MAHENDER REDDY PERI PRABHAKAR (R38) R1 APP R2 SERVED	KARIMNAGAR

R3 APP

76	MACMA/1533/2015	AZAR SRAVAN KUMAR	Y S YELLA NAND GUPTA SR APP	NIZAMABAD
ADMISSION				
77	CRP/5391/2012 IA 1/2012(CRPMP 7121/2012)(Stay Petition)	MURLI NARAYAN BUNG	K V RAJASREE MIRZA SAFIULLA BAIG (R4) RR 1,2 APP., R3 DIED VIDE CT RR 4,6,8 APP. BY MIRZA SAIFULLA BAIG	HYDERABAD
78	CRP/1499/2013 IA 1/2013(CRPMP 2054/2013)(Stay Petition) CRP/1735/2013	TAGORE BALA	BHAVANI SANKAR N (R35) RR1&2 NOTICE SENT NOT YET RETND R3 APP BY MR. N. BHAVANI SHANKAR CAVEATOR RR.4 TO 6 FORMAL PARTIES TAGORE BALA ADVOCATE FILED VAKALATS FOR LRS.VIDE USRNO.84492/22,91123/22 AND IN IANO.4/22	MAHABUBNAGAR
79	CRP/1735/2013 IA 1/2013(CRPMP 2339/2013)(Suspension Petition)	M DAMODAR REDDY	N PRAVEEN REDDY	MAHABUBNAGAR
80	CRP/5244/2013 IA 1/2013(CRPMP 7278/2013)(Suspension Petition)	A M QURESHI	ABU AKRAM FARHAN AZAM KHAN (R5) MOHD VASI AHMED (R6) R2 SERVED APP.BY M/S MOHD.VASI AHMED R1 APP.	HYDERABAD
81	CRP/1008/2014 IA 1/2014(CRPMP 1394/2014)(Stay Petition)	KIRAN PALAKURTHI	RR1TO 3,5 NOT NECESSARY PARTIES R4 RETD UNSERVED NO SUCH PERSON MR. KIRAN PALAKURTHI FILED ON BEHALF OF PETITIONER	WARANGAL
82	CRP/5123/2014	DADI RADHA KRISHNA	M/s RESU LAW OFFICE RESU MAHENDER REDDY (R4) RR 1 TO 3, 5 TO 17 APP. BY , R4 DIED VIDE CT MEMO FILED VIDE USR NO. 14820/22	WARANGAL
83	CRP/976/2016 IA 1/2018(Vacate Stay Petition)	R UMENDER KUMAR	B NALIN KUMAR R1 APP RR2&3 ARE IMPEADED AS PER C.O. DT 17/11/2023 IN I.A. NO. 1/2023 IANO.1/23. IMPEAD PETITION VAKALAT FILED BY AADESH VARMA (8507)	HYDERABAD
INTERLOCUTORY				
84	CRP/6506/2003 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition) IA 4/2024(Condone Delay Petition) IA 5/2024(Set Aside Abatement) IA 6/2024(L R Petition)	V RAMAKRISHNA REDDY	GP FOR ARBITRATION A PULLA REDDY (R14) Rr 1 to 3 App. by G.P. Revenue, RR 4 5 App. by Pulla Reddy, RR6&7 APP BY PRAVEEN KUMAR VEERJALA RR 8 to 13 Not necessary vide CT	NALGONDA
85	CRP/2131/2011 IA 1/2024(Receive Docs Petition)	MANJARI S GANU AZIZ HUSSAIN	SYED YASAR MAMOON VL N G K MURTHY (R44) R1 DIED PER LRS. MEMO FILED VIDE MEMO (ALONG WITH POSTAL RECEIPTS) USR NO. 90226/2018 RR2 & 3 NOT NECESSARY PARTIES VIDE C.T.	HYDERABAD
86	CRP/391/2012 IA 4/2012(CRPMP 3814/2012)(Vacate Stay Petition) IA 1/2015(CRPMP 6859/2015)(Fix an Early	SATHVIK MAKUNUR	MIRZA SAFIULLA BAIG FARHAN AZAM KHAN (R69) MOHD ISMAIL (R2) R1 DIED. R2 APP BY MR. MOHD ISMAIL, ADVOCATE. R3 SERVED. RR4 AND 5 NOTICE SENT NOT YET RETD. PROOF	HYDERABAD

	Date)		OF SERVICE NOT FILED.	
87	CRP/3545/2013 IA 1/2013(CRPMP 4746/2013)(Stay Petition) IA 4/2019(Fix an Early Date)	B VENKAT RAMA RAO	RR 1 TO 3 SERVED R4 RETURNED UNSERVED(WANT OF H.NO.)	RANGA REDDY
88	CRP/4279/2013 IA 1/2013(CRPMP 5813/2013)(Suspension Petition)	AHMED MOHIUDDIN(PARTY IN PERSON)	M A K MUKHEED SR APP. MEMO FILED VIDE USR NO. 7267/18	HYDERABAD
89	CRP/683/2014 IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Petition)	K RAMA SUBBA RAO	V HANUMANTH RAO R1 DIED VIDE CT R2 RETD UNSERVED DIED RR3TO8 APP., RR-4,7,8 SERVED. R2-INDIVIDUALEXPIRED. R3-REFUSED. RR-5&6 OUT OF STATION. MEMO FILED ALONG WITH RECEIPTS VIDE USR NO.18712/24.	MAHABUBNAGAR
90	CRP/809/2014 IA 1/2014(CRPMP 1111/2014)(Stay Petition)	PRABHAKAR PERI	M A MUJEEB ABU AKRAM (SC FOR TSWB) (R2) R1 NOTICE SENT NOT YET RETURNED R2 APP	HYDERABAD
91	CRP/3774/2014 IA 1/2018(Extension Petition)	P VENKAT REDDY	M/S INDUS LAW FIRM	RANGA REDDY
92	CRP/4349/2014 IA 1/2023(Leave Petition) IA 1/2024(L R Petition)	R A ACHUTHANAND	GP FOR ARBITRATION SR- NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO.90764/22,96030/22.SR- SERVED.MEMO FILED VIDE USR NO.99844/22.	KARIMNAGAR
93	CRP/4400/2014 IA 1/2014(CRPMP 6017/2014)(Suspension Petition)	B RANGANADH RAO	D GOVERDHANACHARY SR-APP	WARANGAL
94	CRP/14676/2014/(Filing No.) IA 1/2014(CRPMP 4142/2014)(Condone Delay Petition) IA 2/2014(CRPMP 4143/2014)(Dispense with Petition) IA 4/2014(CRPMP 14678/2014)(Suspension Petition)	K B RAMANNA DORA	M RAJAMALLA REDDY KIRAN REDDY MALLARAPU (R129) RR1 TO 3 FRESH NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FIELD R3-APP BY M.KIRAN REDDY. RR-1&2 NOTICE SENT NOT YET RETD.	MEDAK

FINAL HEARING

95	CRP/4680/2010	N ASHOK KUMAR	J SURESH BABU GP FOR ARBITRATION (R2) R1 DIED, RR 4,5,7,8,11 TO 13 APP. BY J. SURESH BABU RR 2, 3 G.P. FOR ARBITRATION, R6 DIED MEMO FILED VIDE USR NO. 97921/22 R9 CORRECT ADDRESS NOT FURNISHED BY THE RESPONDENT COUNSEL R10 RETURNED UNSERVED, REFUSED	MAHABUBNAGAR
96	CRP/4995/2013 IA 1/2024(Receive Docs Petition) CRP/4990/2013	Y KRISHNA MOHAN RAO	J VENKATESWARA REDDY	RANGA REDDY
97	CRP/4990/2013 IA 1/2024(Receive Docs Petition)	Y KRISHNA MOHAN RAO	J VENKATESWARA REDDY	RANGA REDDY
98	CRP/1404/2014	J SURESH BABU	M ACHUTA REDDY R1 DIED RR2 TO 12 APP BY MR. M.ACHUTA REDDY	MAHABUBNAGAR

R3 SERVED
NOTICE SENT TO PETITIONER NO.1&2
NOT YET RETURNED

99	CRP/4193/2014	SURESH SHIV SAGAR	CRPMP NO.5727/14 IN CRP NO.4193/14:- RR3,7 DIED VIDE CT RR4TO6,8TO11,14,19 RR12,17 RETD UNSERVED NOT CLAIMED DEEMED TO BE SERVED RR13,15,16,18 APP., AS PER C.O.DT.05/02/2015 NOTICE TO RR3TO19 RR12 & 17 FRESH NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FILED RR 12 AND 17 NOTICE SENT NOT YET RETURNED	RANGA REDDY
100	CRP/4917/2015	K V BHANU PRASAD S SRIDHAR	M R S SRINIVAS RR1.2 APP BY M.R.S.SRINIVAS. R3 SERVED	ADILABAD

INTERLOCUTORY (FIRST APPEALS)

101	AS/421/2014 IA 1/2021(Direction Petition)	K B RAMANNA DORA	SURESH SHIV SAGAR MOHD SHUJAUDDIN (R25) BATTA DUE WITH A PETITION DETAILED AND CORRECT ADDRESSES FOR RR-14 & 21 RR-1 & 3-APP BY M/S SURESH SHIV SAGAR RR-2,10,11,13 15 TO 18-APP BY M/S MOHAMMED SHUJAUDDIN RR-4 TO 9,19,20,22 & 23-SERVED R-12-DIED VIDE C.T.	RANGA REDDY
102	AS/149/2017 IA 3/2019(Vacate Stay Petition)	KARUNAKAR REDDY	K RAGHUVVEER REDDY K DEVENDER M/s RESU LAW OFFICE (R2) K DEVENDER (R22) K DEVENDER (R71) K DEVENDER (R9) RAVIKANTH K (R1) R1-APP BY M/S K.RAGHUVVEER REDDY R2-APP BY RESU LAW OFFICE RR-3,7,13 & 19-SERVED RR12-APP BY M/S K.DEVENDER RR6,9,22, 24 TO 29 & 31-APP BY K.RAVIKANTH 1)MEMO FILED VIDE USR NO.924/2017 2)PROOF OF MEMO NEWS PAPER PUBLICATION FILED VIDE(IN THE DISTRICT EDITIONS OF ANDHRA JYOTHI TELUGU DIALY, HAVING CIRCULATION IN HYDERABAD,SEC,BAD,NALGONDA,RAN GA REDDY,GUNTUR DIST)USR NO.2064/2017 FOR-RR-4,5,8 TO 11,14 TO 18 & 20 TO 23(SERVED) MEMO FILED VIDE USR NO.101434/2023. MEMO FILED VIDE USR NO.103975/2023. APPELLANT NO.2-APP BY KARUNAKAR REDDY	RANGA REDDY
103	AS/361/2017 IA 1/2017(ASMP 908/2017)(Stay Petition)	A SRINATH	ANAND NAIDU MAMIDI	HYDERABAD
104	AS/1475/2018 IA 2/2018(Suspension Petition) IA 1/2023(Injunction Petition)	MOHD ASIFUDDIN	V SATYAM REDDY (R4) V SATYAM REDDY (R8) V SATYAM REDDY (R7) V SATYAM REDDY (R9) RR-1 & 3-SERVED R-2-NS NOT YET RETURNED RR-4,7 TO 9-APP BY M/S V.SATYAM REDDY RR-5,10 TO 19,28 TO - 32-NOT NECESSARY PARTIES VIDE C.T. RR-6,20,21,24 TO 27-(NO SUCH PERSON)	MEDAK
105	AS/1481/2018 IA 2/2018(Miscellaneous)	J KANAKAIAH	GARELA MALLESH	HYDERABAD

Petition)
IA 3/2018(Vacate Stay
Petition)

R1 R5 R6 R7 R8 R9 R10 R11 R12 R13
R14 R15 R16 R17 R18 R19 R20 R21 R22
UNSERVED ,:RR-1,5 & 6-DIED VIDE
C.T.(R-1-DIED PER LRS OF RR-2 TO 4
AND R-6-DIED AND HIS BEING
REPTD.BY HIS REPRESENTATIVES)
R-3&4- App. by G.Malles (15337) vide SR
No.78172/2018.
RR-8 TO 22-NOT NECESSARY PARTIES
VIDE C.T.
R-2-NS NOT YET RETURNED
MEMO FILED VIDE USR NO.98531/2018

R-7-LEFT-AS PER MEMO FILED USR
NO.83036/18

PROOF OF SERVICE NOT FILED FOR
RR-2 TO 4 & 7

FINAL HEARING (FIRST APPEALS)

106	AS/389/2017 IA 1/2023(Vacate Stay Petition) IA 1/2024(Vacate Stay Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Set Aside Abatement) IA 4/2024(L R Petition) AS/386/2017	P DURGA PRASAD GADDAM SRINIVAS	R DHEERAJ SINGH R-1-APP BY M/S R.DHEERAJ SINGH RR-2 & 4-DIED VIDE C.T. R--3-SERVED R-5-RETD UNSERVED(NOT IN THE VILLAGE (SERVED IN ASMP NO.948/2017,CELL NO.8143903986) RR-6 TO 8-NS NOT YET RETURNED MEMO FILED VIDE USR NO.59024/2023.(C) MEMO FILED VIDE USR NO.108172/2023.	MEDAK
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107	AS/386/2017 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition)	P DURGA PRASAD GADDAM SRINIVAS	R DHEERAJ SINGH RR-1 & 2-APP BY M/S R.DHEERAJ SINGH RR-3 & 4-DIED VIDE C.T. R-5-SERVED BATTU DUE WITH A PETITION DETAILED - AND CORRECT ADDRESS FOR RR-6 & 7 (FORIEGN COVER ALONG WITH FORIEGN ACK. FORM WITH SUFFICIENT STAMP MAY BE AFFIXED- FOR RR-6 & 7 PROOF OF SERVICE NOT FILED FOR RR-6 & 7 COUNTER AFFIDAVITS FILED VIDE USR NOS.61177, 61178 & 61180/2024.	MEDAK
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ADMISSION (SECOND APPEALS)

108	SA/2/2016 SA/803/2017	MANJARI S GANU	B SHESHU KUMAR MEMO filed vide USR No.1398 dated 04- 01-2023 RR 2 to 5- Notice sent not yet returned. RR 2 to 5 appearance by B. Sheshu Kumar Advocate(8284) vide USR No. 34149 dated 31.03.2023	HYDERABAD
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109	SA/803/2017		B SHESHU KUMAR SA 2/2016 IS ALREADY ADMITTED ON 01.07.2016 Memo filed vide USR No.1399 dated 04- 01-2023 RR 2, 4, 5 appearance by B. Sheshu Kumar (8284) vide USR No. 34147 dated 31.03.2023	HYDERABAD
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110	SA/102/2016 IA 1/2016(SAMP 270/2016)(Stay Petition) IA 2/2016(SAMP 756/2016)(Vacate Stay Petition) IA 3/2016(SAMP 2728/2016)(Fix an Early Date) SA/219/2016	P VINAYAKA SWAMY	RUPENDRA MAHENDERA RAVINDRA BHARATI Memo filed vide USR No.27441 dated 14- 03-2023	HYDERABAD
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111	SA/219/2016	P VINAYAKA SWAMY	RUPENDRA MAHENDERA	HYDERABAD
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112	SA/1379/2017 IA 1/2017(SAMP 2822/2017)(Condone Delay Petition)	VELLANKI JYOTHI	(LETTER)	MAHABUBNAGAR
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	IA 2/2017(SAMP 2823/2017)(L R Petition) IA 3/2017(SAMP 2824/2017)(Stay Petition) SA/30328/2016 (Filing No) SA/29752/2016 (Filing No)			
113	SA/29752/2016/ (Filing No) IA 1/2016(SAMP 1677/2016)(Condone Delay Petition) IA 3/2016(SAMP 29754/2016)(Stay Petition)	K SREENIVAS	L PRABHAKAR REDDY R1 UNSERVED.RR-3 App by sri L. Prabhakar Advocate RR-3 Counter filed Vide Usr No.9239 Dt 9/2/2022 (LETTER)	MAHABUBNAGAR
114	SA/30328/2016/ (Filing No) IA 2/2016(SAMP 2731/2016)(Condone Delay Petition) IA 3/2016(SAMP 2732/2016)(L R Petition)	K SREENIVAS	L PRABHAKAR REDDY	MAHABUBNAGAR
115	SA/307/2018 IA 1/2018(Leave Petition) IA 2/2018(Condone Delay Petition) IA 3/2018(Suspension Petition)	V VENUMADHAV	B SHARADA (R3)	MEDAK
116	SA/604/2018 IA 1/2018(Dispense with Petition) IA 2/2018(Stay Petition)	M RAMA KRISHNA		ADILABAD
117	SA/657/2018 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition)	I GOPAL REDDY	VIVEK JAIN	KHAMMAM
118	SA/60/2019 IA 3/2019(Suspension Petition)	A TULSI RAJ GOKUL	YADAAIAH JETTI	HYDERABAD
119	SA/89/2019	J SURESH BABU	K RAJITHA R2 UNSERVED::	NALGONDA
120	SA/189/2019 IA 2/2019(Condone Delay Petition) IA 3/2019(Injunction Petition)	RAPOLU BHASKAR	P RAGHAVENDRA REDDY MEMO filed vide USR No.85744 dated 02- 09-2023	KARIMNAGAR
121	SA/205/2019 IA 1/2023(Amendment Petition)	PITTA SRINIVASA REDDY	YELLAPRAGADA SRINIVASA MURTHY MEMO filed vide USR No.119249 dated 06- 12-2023	WARANGAL
122	SA/312/2019 IA 2/2019(Suspension Petition)	B MOHAN	M N NARASIMHA REDDY	WARANGAL
123	SA/50/2020	M MADHAVA REDDY	N JANARDHAN REDDY	KARIMNAGAR
124	SA/149/2020 IA 1/2020(Suspension Petition)	V V RAMANA	K V SUDHAKAR P Memo Filed Along With Proof Of Services Vide Usr No.44702 Dt 18/12/2020	NALGONDA
125	SA/331/2023 IA 3/2023(Stay Petition) SA/192/2019	K LAKSHMI MANOHAR	P SAJAN KUMAR Memo filed vide USR No.87753 dated 08- 09-2023 (HCJ NOTE)	KARIMNAGAR
126	SA/192/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Stay Petition)	K LAKSHMI MANOHAR	SRINIVAS KUDUMULA	KARIMNAGAR
127	SA/176/2024 IA 1/2024(Stay Petition)	J VENKATESWARA REDDY	AJAY KUMAR MADISETTY (HCJ NOTE)	WARANGAL

INTERLOCUTORY (SECOND APPEALS)

128	SA/78/2013 IA 1/2014(SAMP 295/2014)(Direction Petition)	M V B S NARASIMHA ANUDEEP	PUSHADAPU SUBBA RAO GADE VENKATESWARA RAO (R4)	RANGA REDDY
129	SA/688/2013 IA 1/2013(SAMP 1735/2013)(Suspension Petition)	A KRANTI KUMAR REDDY	K SREENIVAS R-Memo filed vide Usr No.6770 Dt 31/1/2022	MAHABUBNAGAR
130	SA/670/2017 IA 2/2017(SAMP 2522/2017)(Extension Petition) IA 1/2019(Vacate Stay Petition)	SUJITH JAISWAL	KAVIPURAPU S.V.K.N MUKHENDU KAUSHIK T S ANAND RR 1 to 3 appearance by T S ANAND Advocate	WARANGAL
131	SA/701/2017 IA 2/2017(SAMP 1482/2017)(Suspension Petition)	RANGA RAO NELLUTLA	D MADHAVA RAO K ANTHONY REDDY (R51)	RANGA REDDY
132	SA/840/2017 IA 1/2017(SAMP 1656/2017)(Injunction Petition)	M/s RESU LAW OFFICE	G ARUN KUMAR	RANGA REDDY
133	SA/1018/2017 IA 1/2017(SAMP 2041/2017)(Suspension Petition)	Y ASHOK RAJ	V RAVI KIRAN RAO RR1 to 3- Served	KARIMNAGAR
134	SA/1142/2017 IA 2/2017(SAMP 2307/2017)(Injunction Petition)	L PRABHAKAR REDDY	MALLA REDDY GADIPALLY G ANANDAM (R6) G ANANDAM (R7) G ANANDAM (R5)	MEDAK
135	SA/1268/2017 IA 2/2017(SAMP 2582/2017)(Suspension Petition)	NIMMAGADDA REVATHI	M RAJAMALLA REDDY RR1,2-Notice Unserved RR 3 to 6 are not necessary vide CT	KARIMNAGAR
136	SA/99/2019 IA 1/2019(Stay Petition) IA 1/2024(Vacate Stay Petition)	G ARUN KUMAR	POCHAIH DORISHETTI (LETTER)	MEDAK

FINAL HEARING (SECOND APPEALS)

137	SA/1391/2011	B RAVEENDRA BABU	D SRINIVAS PRASAD	MEDAK
138	SA/894/2013	M RAJAMALLA REDDY	L PRABHAKAR REDDY	MEDAK
139	SA/794/2015	B SHESHU KUMAR	C B RAM MOHAN REDDY Appellant -App by B Sheshu Kumar vide USR No.107513 dated 01-11-2023 Memo Proof of Service filed vide USR No.118324 dated 04-12-2023 (COURT SLIP)	HYDERABAD
140	SA/895/2015	RANGA RAO NELLUTLA	SRINIVASA RAO BODDULURI R- Memo filed Vide Usr No 9116 Dt 8/2/2022 Counter Affidavit filed vide USR No.85483 dated 21-09-2022 MEMO filed vide USR No.100089 dated 06- 10-2023	RANGA REDDY
141	SA/872/2016	D SRINIVAS PRASAD	G SUNDARESAN Memo filed vide USR No.28295 dated 14- 03-2023 R1 died RR2 to 4 app. by Sri Gaddam Srinivas Advocate 11054 RR 5 to 11 Served Memo of proof of service filed vide USr No. 57117 dated 28.06.2023	RANGA REDDY

142	SA/3/2017	R MADHAVI LATHA	P GIRI KRISHNA (R4) P GIRI KRISHNA (R5) Memo Proof of Service filed vide USR No.20104 dated 21-02-2023 RR6 and 7 - Notice Served Rr 1 to 3- Notice Unserved	ADILABAD
143	SA/348/2017	SUDHAKARA RAO AMBATI	N MUKUNDA REDDY RAVI Memo filed vide USR No.27949 dated 14-03-2023	HYDERABAD
144	SA/731/2017	RAKESH SANGHI	LOKIREV PREETHAM REDDY K SIDDHARTH RAO (R4) RR 1 TO 3 APP BY L PREETHAM REDDY ADVOCATE Memo of proof of service of notice upon 4th and 5th respondents filed vide USR No. 32584 dated 27.03.2023	HYDERABAD
145	SA/764/2017 IA 1/2017(SAMP 1584/2017)(Suspension Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	C KUMAR	HYDERABAD
146	SA/992/2017	CH KOTESWARA RAO	T V MURLIDHAR	MEDAK
147	SA/1047/2017	M RAJAMALLA REDDY	RAYAPROLU SRIKANTH JAYANTI S C SEKHAR (R7)	MEDAK
148	SA/1087/2017	V BALRAM	MOOSA AHMED	ADILABAD
149	SA/1335/2017 IA 1/2017(SAMP 2732/2017)(Stay Petition)	MADIRAJU PRABHAKAR RAO	VENKATESWARLU CHAKKILAM C A R SESHAGIRI RAO (R4) C A R SESHAGIRI RAO (R2) C A R SESHAGIRI RAO (R3) memo filed on behalf of the respondent No.3 vide USR No. 57964 dated 30.06.2023	KHAMMAM
150	SA/1336/2017	RUDRESH DESHPANDE	K JAMALI (R2) K JAMALI (R3)	ADILABAD
151	SA/621/2018 IA 1/2024(Fix an Early Date)	R DHEERAJ SINGH	HARI SREEDHAR	RANGA REDDY
152	SA/15/2020	BICHALA ARUNA	J PRABHAKAR (R) Memo Proof Of Service Filed vide usr 25559 dt 13/08/2020	HYDERABAD

COURT NO. 10
THE HONOURABLE SRI JUSTICE K.SURENDER

To be heard on Friday the 26th day of July 2024(AFTER LIST-1 OR AT 2:15 PM)

(DAILY LIST -2)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING				
153	CRLA/1689/2007	P VINOD LAL	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB. WRITTEN ARGUMENTS FILED USR 6161/2024.	HYDERABAD
154	CRLA/1142/2006	RAJA SHEKAR RAO SALVAJI	R RAMACHANDRA REDDY(SC FOR ACB) REMINDER RCF SENT, LC RECORD NOT RECEIVED.	HYDERABAD
155	CRLA/1362/2006	Y ASHOK RAJ	SRIDHAR CHIKYALA SC SPL PP ACB TS	HYDERABAD
156	CRLA/367/2008	J ASHVINI KUMAR	SRIDHAR CHIKYALA SC SPL PP ACB TS RCF SENT LC RECORD NOT RECEIVED	HYDERABAD
157	CRLA/524/2008	Y RAMA RAO	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
158	CRLRC/1803/2009	MAHESH RAJE	SRINIVAS KAPATIA (SPL PP FOR CBI)	HYDERABAD
159	CRLRC/2075/2009	S VIJAYA PRASHANTH	PUBLIC PROSECUTOR	RANGA REDDY
160	CRLRC/2184/2009	S SRINIVASA SHARMA	PUBLIC PROSECUTOR MEKA RAJASEKHARA REDDY (R69) KRISHNA REDDY PUTTA (R68)	HYDERABAD
161	CRLRC/180/2010	K V SUBBA REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
162	CRLRC/194/2010	J K RANJIT KUMAR	PUBLIC PROSECUTOR R1-STATE REP BY PP. MEMO FILED USR NO 68684/2024	HYDERABAD
163	CRLRC/199/2010	P R K AMERANDRA KUMAR	PUBLIC PROSECUTOR R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP.	HYDERABAD
164	CRLRC/247/2010	AADESH VARMA	PUBLIC PROSECUTOR	RANGA REDDY
165	CRLRC/320/2010	T PRASANNA KUMAR	PUBLIC PROSECUTOR P GIRI KRISHNA (R7) R1-VAKALATH FILED BY M/S.P GIRI KRISHNA. R2-STATE REP BY PP.	KARIMNAGAR
166	CRLRC/775/2010	PUSHADAPU SUBBA RAO	PUBLIC PROSECUTOR	MAHABUBNAGAR
167	CRLRC/1339/2010	A PULLA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
168	CRLRC/2004/2010	A DATTANAND	PUBLIC PROSECUTOR MANGENA SREE RAMA RAO (R61)	HYDERABAD
169	CRLA/41/2011	C RAGHU	PUBLIC PROSECUTOR PAPER BOOKLET PUT UP IN EB.	NALGONDA
170	CRLA/375/2011	H V R R SWAMY	PUBLIC PROSECUTOR R C F SENT ON 23-03-2024, TILL DATE NOT YET RETURNED.	RANGA REDDY
171	CRLA/841/2011	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR PAPER BOOKLET PUT UP IN EB	HYDERABAD
172	CRLRC/1090/2011 CRLRC/1091/2011	L HARISH	PUBLIC PROSECUTOR MUDDANA KOTESWARA RAO (R10)	RANGA REDDY

173	CRLRC/1091/2011	L HARISH	PUBLIC PROSECUTOR MD. SHAKIR HUSSAIN (R23)	RANGA REDDY
174	CRLA/1144/2011	T V SRI DEVI	PUBLIC PROSECUTOR	HYDERABAD
175	CRLA/1391/2011	M ACHUTA REDDY	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	MAHABUBNAGAR
176	CRLA/1410/2011	V BRAHMAIAH CHOWDARY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NIZAMABAD
177	CRLRC/1476/2011	KIRAN REDDY MALLARAPU	PUBLIC PROSECUTOR	KHAMMAM
178	CRLA/1494/2011	K SARVA BHOUMA RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
179	CRLA/434/2012	SRINIVAS M	PUBLIC PROSECUTOR (LETTER)	KARIMNAGAR
180	CRLA/1093/2012	A VISWANATH	GHANI A MUSA (SC FOR ACB SPL PP) PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
181	CRLA/1102/2012	JAYANTI S C SEKHAR	PUBLIC PROSECUTOR	RANGA REDDY
182	CRLA/1143/2012	M VENKANNA	T SRUJAN KUMAR REDDY SC FOR CBI PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
183	CRLA/1148/2012	N NAVEEN KUMAR	PUBLIC PROSECUTOR	MAHABUBNAGAR
184	CRLA/1183/2012	M ACHUTA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB	MEDAK
185	CRLA/1186/2012	SRIDHAR CHIKYALA SC SPL PP ACB TS	BADETI VENKATA RATHNAM LC RECORD RECEIVED AND PUT UP IN EB.	HYDERABAD
186	CRLA/1216/2012	G SHASHIDHAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
187	CRLA/1247/2012	M VENKATA NARAYANA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
188	CRLRC/1701/2012	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
189	CRLRC/1892/2012	NANDITA GUHA	PUBLIC PROSECUTOR MANIK RAO (R2) (NOTICE SENT TO PETITIONER NOT YET RETURNED TILL DATE) NANDITHA GUHA Appointed AMICUS CURIE FOR THE PETITIONER MEMO FILED USR NO 68610/2024	RANGA REDDY
190	CRLRC/1963/2012	C HARI PREETH	PUBLIC PROSECUTOR A DATTANAND (R19)	HYDERABAD
191	CRLRC/2232/2012	M VIJAYA KANTH	PUBLIC PROSECUTOR KODAVATI SRINIVASA RAO (R5)	HYDERABAD
192	CRLRC/2360/2012	M RAJENDER REDDY	PUBLIC PROSECUTOR CHALLA GUNARANJAN (R2)	HYDERABAD
193	CRLRC/40/2013	N C DAS	PUBLIC PROSECUTOR M MADHAVA REDDY (R11)	HYDERABAD

194	CRLRC/111/2013	P PRABHAKAR REDDY	PUBLIC PROSECUTOR G BHANU PRASAD (R21) R1-STATE REP BY PP. R2-VAKALAT FILED BY M/S G BHANU PRASAD.	KHAMMAM
195	CRLA/116/2013 CRLA/117/2013	MUMMANENI SRINIVASA RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
196	CRLA/117/2013	MUMMANENI SRINIVASA RAO	A MURALEEDHAR REDDY	KHAMMAM
197	CRLA/123/2013	C SHARAN REDDY AVULA KRISHNAVENI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. MEMO FILED USR 48737/2024. MEMO FILED USR 49489/2024	KHAMMAM
198	CRLA/167/2013	A GAYATRI REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL
199	CRLA/185/2013	P BHAKTHAVATSAL	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
200	CRLA/211/2013 CRLA/212/2013	D MADHAVA RAO	VIDYA SAGAR RAO CHITNENI (SC SPL PP FOR ACB) PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
201	CRLA/212/2013	KARRI MURALI KRISHNA	M CHALAPATI RAO PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
202	CRLA/220/2013	M RAMALINGESWARA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MEDAK
203	CRLA/240/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL
204	CRLA/271/2013	A SAMEER KUMAR	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
205	CRLA/281/2013	A GAYATRI REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
206	CRLA/352/2013 IA 1/2024(Condone Delay Petition) IA 2/2024(Leave Petition)	BADETI VENKATA RATHNAM	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
207	CRLRC/366/2013	T PRADYUMNA KUMAR REDDY	PUBLIC PROSECUTOR (AP) R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP. PROOF OF SERVICE FILED USR NO 30180/2024	HYDERABAD
208	CRLA/431/2013	U SHANTHI BHUSHAN RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
209	CRLA/439/2013 CRLA/454/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK FOR 439/2013 AND 454/2013 PREPARED AND PUT UP IN EB.	WARANGAL
210	CRLA/454/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK FOR 439/2013 AND 454/2013 PREPARED AND PUT UP IN EB.	WARANGAL
211	CRLA/457/2013	P DEVENDER	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL

212	CRLRC/465/2013	T LAKSHMI NARAYANA	PUBLIC PROSECUTOR PULIPATI RADHIKA (R3) R1-STATE REP BY PP. R2-VAKALAT FILED BY M/S PULIPATI RADHIKA.	HYDERABAD
213	CRLRC/499/2013	SETTY RAVI TEJA	PUBLIC PROSECUTOR R1-STATE REP BY PP. R2-NOTICE SENT NOT YET RETURNED. MEMO FILED USR 29644/2024 MEMO PROOF OF SERVICE FILED USR NO 31624/2024	HYDERABAD
214	CRLA/532/2013	N RAVI PRASAD	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
215	CRLA/534/2013	H SUDHAKARA RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
216	CRLA/547/2013	VENKATESWARLU POSANI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KHAMMAM
217	CRLA/548/2013	D BHASKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NIZAMABAD
218	CRLA/562/2013	A KRANTI KUMAR REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR
219	CRLA/571/2013	MAHBOOB HUSSAIN	PUBLIC PROSECUTOR	KARIMNAGAR
220	CRLA/577/2013	PULLA RAO YELLANKI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KHAMMAM
221	CRLA/586/2013	M V SUBBA REDDY	PUBLIC PROSECUTOR RCF SENT, LC RECORD NOT RECEIVED.	HYDERABAD
222	CRLRC/589/2013	PUJARI MANI SAHITH	PUBLIC PROSECUTOR R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP.	HYDERABAD
223	CRLRC/602/2013	M/S LEGOAL LAW SERVICES	PUBLIC PROSECUTOR A SAMIR KUMAR REDDY (R43) R1-STATE REP BY PP. R2-VAKLAT FILED BY M/S A SAMIR KUMAR REDDY.	HYDERABAD
224	CRLRC/708/2013	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR R1-STATE REP BY PP.	RANGA REDDY
225	CRLRC/821/2013	C V R RUDRA PRASAD	PUBLIC PROSECUTOR SR1-STATE REP BY PP MATERIAL PAPER FILED USR NO 46085/2024	HYDERABAD
226	CRLRC/957/2013	V V L N SARMA	PUBLIC PROSECUTOR I GOWTHAM (R12)	HYDERABAD
227	CRLRC/981/2013	KRISHNA REDDY PUTTA	PUBLIC PROSECUTOR	RANGA REDDY
228	CRLRC/1000/2013	S V RAMANA	PUBLIC PROSECUTOR	MAHABUBNAGAR
229	CRLRC/1025/2013 CRLRC/1043/2013	A BHUVAN SUNDER REDDY	PUBLIC PROSECUTOR	HYDERABAD
230	CRLRC/1043/2013	C VIJAYA SHEKAR REDDY	PUBLIC PROSECUTOR	HYDERABAD

231	CRLA/1150/2013	CH VENKAT RAMAN	PUBLIC PROSECUTOR S SURENDER REDDY (R2) R1 APP BY PP R2 APP LC RECORD NOT RECEIVED	HYDERABAD
232	CRLRC/1194/2013	C HARI PREETH	PUBLIC PROSECUTOR MOHAMMED SHUJAULLAH KHAN (R53)	HYDERABAD
233	CRLRC/1233/2013	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
234	CRLRC/1234/2013	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
235	CRLRC/1235/2013	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
236	CRLRC/1276/2013	LOVANEET KUMAR SHARMA	PUBLIC PROSECUTOR A M QURESHI (R24)	HYDERABAD
237	CRLRC/1283/2013	D BHASKAR REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
238	CRLRC/1339/2013	P ANIMI REDDY	PUBLIC PROSECUTOR MEMO FILED USR NO 29806/2024	HYDERABAD
239	CRLRC/1367/2013	MOHD SHAFIUDDIN	PUBLIC PROSECUTOR	HYDERABAD
240	CRLRC/1417/2013	V RAGHUNATH	PUBLIC PROSECUTOR	NALGONDA
241	CRLRC/1437/2013	T S ANIRUDH REDDY	PUBLIC PROSECUTOR	RANGA REDDY
242	CRLRC/1474/2013	V PADMANABHA RAO	PUBLIC PROSECUTOR S AJAY KUMAR (R4)	MAHABUBNAGAR
243	CRLRC/1512/2013	S SRINIVASA SHARMA	PUBLIC PROSECUTOR Dr. C S CHAKRAVARTHY (R3)	HYDERABAD
244	CRLRC/1612/2013	PRAVEEN KUMAR VEERJALA	PUBLIC PROSECUTOR	RANGA REDDY
245	CRLRC/1618/2013	S SURENDER REDDY	PUBLIC PROSECUTOR	ADILABAD
246	CRLRC/1619/2013	B BAL REDDY	PUBLIC PROSECUTOR	RANGA REDDY
247	CRLRC/1651/2013	NAGARAJU YANAMANDRA	PUBLIC PROSECUTOR	HYDERABAD
248	CRLRC/1676/2013	G V S MEHAR KUMAR	PUBLIC PROSECUTOR VENKATESWARA RAO UPPALA (R15)	RANGA REDDY
249	CRLRC/1776/2013	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR VENKATESWARLU POTHAPRAGADA (R11)	HYDERABAD